## GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION

### Rajya Sabha

## UNSTARRED QUESTION NO.: 1615 TO BE ANSWERED ON THE 4th August 2025

#### PRELIMINARY REPORT OF AI-171 CRASH

### 1615. SHRI YERRAM VENKATA SUBBA REDDY

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether it is a fact that preliminary report of Al-171 crash in Ahmedabad indicates that fuel control switches of both the engines were cut off immediately after takeoff;
- (b) if so, the details thereof;
- (c) whether it indicates that there is a possibility of sabotage to crash the aircraft and kill people;
- (d) whether it is a fact that preliminary report also suggests that there is no bird hit or weather issues; and
- (e) if so, whether Government also investigate the crash from sabotage angle as well, if not, the reasons therefor?

#### **ANSWER**

# Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

(a) to (e): Aircraft Accident Investigation Bureau (AAIB) under Rule 11 of the Aircraft (Investigation of Accidents & Incidents) Rules, 2017 has instituted investigation to determine the probable cause(s)/contributory factor(s) leading to the accident of Air India flight AI-171 at Ahmedabad on 12.06.2025.

A preliminary report, on the basis of available factual information, has been published by AAIB on 12th July, 2025 and is available on

their website www.aaib.gov.in.The preliminary report doesnot contain any conclusion and the investigation is still under progress.

Every aspect is being looked into for determining the probable cause(s)/contributory factor(s) leading to the accident.

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